

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 08-06-2021 To 08-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	651/2021	RINKU MD. @ MUHAMMAD	JAYDEEP KANTA BHOWMIK	29-06-2021	PLEASE MENTION THE CASE TYPE IN-RESPECTIVE THE ORDER DATED 12-03-2021 IN PARA 1 NAME OF THE ADV- JAYDEEP KANTA BHOWMIK
2	CRM	655/2021	NARATTAM MANDAL	DEBORSHI DHAR	29-06-2021	BAR REGISTRATION NUMBER IS REQUIRED IN THE PRESENTATION FORM A NAME OF THE ADV- DEBORSHI DHAR
3	CRM	660/2021	FARUK @ FARUK ALAM	BABLU MITRA	29-06-2021	THE ID PROOF OF DEPONENT IS OBSCURE NAME OF THE ADV- BABLU MITRA

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